

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3792  
ANSWERED ON:19.04.2005  
NURSERY EDUCATION  
Rajbhar Shri Chandra Dev Prasad

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the present status of nursery education provided to children at Centre and States level and future plans for the same alongwith the policy of Government in this regard;
- (b) if so, whether the Government is considering making nursery education as part and parcel of elementary education and include the same in the Sarva Siksha Abhiyan in the country by making provision in the Constitution (Eighty Sixth) Amendment Bill;
- (c) if so, the time by which it is likely to be implemented; and
- (d) if not, the reason therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI)

(a) to (d) : The Constitution (86th Amendment) Act 2002, has already amended Article 45 of the Constitution to provide that `the State shall endeavour to provide for early childhood care and education of children upto the age of six years.`

The National Policy on Education, 1986, as modified in 1992, stipulates that Early Childhood Care & Education will receive high priority and be suitably integrated with the Integrated Child Development Services (ICDS) Scheme, wherever possible.